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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2018.


PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) no.118/BB/2018	For Admission	Sec 9 of I&B code	M/s Gannon Dunkerly & Co Ltd	M/s Frontier Legal	M/s Scotts Garments Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: *Sneha Nagaraj, Advocate*



RESPONDENT/s :

ORDER

Heard Ms. Sneha Nagaraj, learned Counsel for Petitioner;

The learned Counsel for Petitioner submitted that, she would comply the directions given on 03/07/2018 by the Bench.

For compliance, post the case on 08/08/2018.


MEMBER (T)


MEMBER (J)